

[English]

**New Urban Development Schemes of Gujarat**

2513. SHRI SHANKERSINH VAGHELA

DR. AMRIT LAL KALIDAS :

SHRI DILEEP BHAI SANGHANI :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Gujarat has submitted any new urban development schemes during the current financial year;

(b) if so, the details thereof; and

(c) the progress made so far in the existing urban development schemes of the State?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (SHRI P.K. THUNGON): (a) No, Sir.

(b) Does not arise.

(c) From 1979-80 till date, 43 towns of Gujarat State have been covered under the Centrally Sponsored Scheme of Integrated Development of Small and Medium Towns and Central assistance amounting to Rs.13.10 crores released. Upto December, 1994 the State Government has reported an expenditure of Rs.17.38 crores. The schemes covered include Markets and shopping complexes, roads, drainage works, sites and services, bus stands and other infrastructure facilities.

[Translation]

**Gas-based Fertilizer Plants**

2514. SHRI DATTA MEGHE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government have received proposals to set up new gas-based fertilizer plants in Maharashtra;

(b) if so, the details thereof; and

(c) the time by which these proposals are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) As per the Industrial Policy Statement issued by the Government on 24th July, 1991, no industrial licence is required for setting up a fertilizer plant. The Government has not received any proposal from its public/cooperative sector undertakings for setting up a new gas-based fertilizer plant in Maharashtra.

(b) and (c) Do not arise.

**Renovation of Indian Missions**

2515. DR. AMRIT LAL KALIDAS : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the average expenditure being incurred in a year for the renovation of residences of Heads of Indian Missions and Posts abroad;

(b) whether this expenditure exceeds the budgeted allocation for this purpose; and

(c) if so, the details for the last three years in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) to (c). The information is being collected from Missions and Posts abroad and will be laid on the Table of the House.

[English]

**Intimidation of Indians in U.K.**

2516. SHRI B.L. SHARMA PREM : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it has come to the notice of the Government that certain fundamentalist and racist groups like Hizb-ul-Tahrir are involved in intimidation action against Indians in UK; and

(b) if so, the details thereof and the steps taken/being taken by the Government in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE) : (a) No, Sir. Though Government is aware of the existence of a radical Islamic Group in UK called Hizb-ul-Tahrir, there have been no specific reports of harassment of Indians in the UK by its supporters.

(b) Does not arise.

**Quality of Roads**

2517. SHRIMATI MAHENDRA KUMARI :

SHRI AMAR PAL SINGH :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the quality of roads in the country is of international standards;

(b) if so, whether the Central Road Research Institute has taken steps to further improve the quality of roads in the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF